

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-106/2020

Soniya Pednekar

... Petitioner

Versus

Sandeep Vazarkar & Ors.

... Respondents

Mr. Preetam Talaulikar, Advocate for the Petitioner.

Coram:- M.S. SONAK &
SMT. M. S. JAWALKAR, JJ.

Date:- 14th August, 2020

P. C.:

Heard Mr. Talaulikar for the Petitioner.

2. Issue notice to the respondents returnable on 25.08.2020. In addition to the usual mode of service, private service is permitted. If respondent no.1 wishes to file a reply, he may do so on or before the next date by serving advance copy on the learned counsel for the petitioner by email.
3. Stand over to 25.08.2020.

SMT. M. S. JAWALKAR, J.***M. S. SONAK, J.***